NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CP (IB) No. 95/Chd/HP/2018

In the matter of:

Fouress Engineering (India)Pvt.Ltd. …Petitioner
Versus
NSL Tidong Power Generation Pvt.Ltd. …Respondent

Present: Mr.Shuchi Sodhi, Advocate for Mr.Animesh Sharma, Advocate for the petitioner
Mr.Sudhanshu Makkar, Advocate for the respondent.

Rejoinder has been filed by the petitioner, copy of the same has been supplied to the learned counsel for the respondent. Learned counsel for respondent submits that copy of rejoinder has been supplied only today and seeks time to argue the matter.

List the matter for arguments on 17.09.2018.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

July 26, 2018
subbu